

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.03.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/1151/2019 IN MA/344/2019 IN CP/193/IB/2018  
NAME OF PETITIONER : A Balakrishna & 3 Ors  
NAME OF RESPONDENT : Sundaresan Nagarajan, RP of M/s. P Dot G  
Constructions Pvt Ltd)  
SECTION : Sec 60(5) of IBC

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**ORDER**

Due to paucity of time, the matter stands adjourned  
to **14.04.2021**.

  
**(K. NATARAJAN)**  
Deputy Registrar

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